

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.12.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 173 of 2020	Aditya Sikdar & Anr. Vs. Allahabad Bank & Anr.	Suhita Mukhopadhyay	Mohit Seth-R1 Saurabh Basu-R2
2.	Comp. App. (AT) (Ins) No. 637 of 2020	Subbaiya Chithambaram Vs. IDBI Bank & Anr.	Revathy Raghavan	Sumant Batra-IRP Niharika Sharma

For Admission (Fresh Case)

3.	Comp. App. (AT) (Ins) No. 914 of 2021	Shakeel Ahmad Vs. Suresh Kumar Jain	Sheena Taqui	Anoop Kr. Awasthi- RP
4.	Comp. App. (AT) (Ins) No. 947 of 2021	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors.	Sidhartha Barna	Abhijit Sarkar-R2
5.	Comp. App. (AT) (Ins) No. 970 of 2021	Amit Ramesh Ahirrao Vs. Sakharam Tambolkar & Anr.	Vaishnavi Mungekar	
6.	Comp. App. (AT) (Ins) No. 974 of 2021	Seth Thakurdas Khinvraj Rathi Vs. Cals Refineries Ltd.	Sangeeta Bharti	
7.	Comp. App. (AT) (Ins) No. 976 of 2021	Prokash Datta Vs. Indian Bank & Anr.	Devansh Srivastava	
8.	Comp. App. (AT) (Ins) No. 977 of 2021	Anil Kumar Kulshrestha & Ors. Vs. Concord Infrastructure Pvt. Ltd. & Ors.	Sunil Kumar Singh	

9.	Comp. App. (AT) (Ins) No. 978 of 2021	Sunil Kumar Agrawal Vs. Office of Sub- Registrar & Anr.	Rakesh Kumar	
10.	Comp. App. (AT) (Ins) No. 979 of 2021	Rajat Metaal Polychem Pvt. Ltd. Vs. Neeraj Bhatia Resolution Professional	Mrinal Harsh Vardhan	
11.	Comp. App. (AT) (Ins) No. 980 of 2021	Majestic Towers Flat Owners Association & Anr. Vs. Housing Development and Infrastructure Ltd. & Ors.	Sunil Fernandes	
12.	Comp. App. (AT) (Ins) No. 981 of 2021	Amarpal IRP for M/S Ansal Properties and Infrastructure Ltd. Vs. M/S Ansal Properties and Infrastructure Ltd. & Ors.	Shohit Chaudhry	

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 387 of 2021	Directorate of Commercial Taxes Vs. Kharkia Steels Pvt. Ltd. & Ors. With	Madhumita Bhattacharjee	Shweta Thakur-R1 & R3 Megha Tyagi-R2
14.	Comp. App. (AT) (Ins) No. 1111 of 2020	Damodar Valley Corporation Vs. Kharkia Steels Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Rajshree Kajaria-R1 & R3 Megha Tyagi-R2
15.	Comp. App. (AT) (Ins) No. 410 of 2021	Mr. Kalpesh Dineshbhai Patel Director of Kingston Paptech Pvt. Ltd. Vs. Krishna Paper Trading Co. & Anr.	Manisha T. Karia	Monaal Devawalo- RP
16.	Comp. App. (AT) (Ins) No. 568 of 2021	Joint Commissioner of State Tax Vs. Shetkari Sakhar Karkhana (Chandapuri) Ltd. & Anr.	Aditya Pande	PS Thakre Sanjay Patare-R1 Karl Shroff-R2
17.	Comp. App. (AT) (Ins) No. 624 of 2021	Sachin Manohar Deshmukh Vs. Central Bank of India & Anr.	P.S Sudheer	Ravi Raghunath Aakashi Lodha-R1 Vijay P Lulla Chaitanya Nikte-IRP
18.	Comp. App. (AT) (Ins) No. 720 of 2021	State Tax Officer Vs. Premraj Ramratan Laddha & Anr.	Maulik Nanavati	Kumar Sumit-R1 & R2

For Hearing

19.	Comp. App. (AT) (Ins) No. 936 of 2020	BDH Industries Ltd. Vs. Mars Remedies Pvt. Ltd.	Kairav Trivedi	M.S. Vishnu Sankar
20.	Comp. App. (AT) (Ins) No. 126 of 2021	Tek Travels Pvt. Ltd. Vs. PCM Worldwide Flights Pvt. Ltd.	Rachit Kohli	Sushant Kumar
21.	Comp. App. (AT) (Ins) No. 496 of 2021	Bipin Vazirani Vs. Pebble Bay Developers Pvt. Ltd.	Siddhesh Kotwal	Aayushi Sharma

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By order of Hon'ble Chairperson
-sd/-
Registrar